



INTELLECTUAL
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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY Fax no. 28032381
Intellectual Property Office
Plot No.32, Sector – 14, Dwarka
NEW DELHI - 110078.

Name of Hearing Officer

:

**SHRI. G.L VERMA
(DEPUTY REGISTRAR)**

Date: 16/07/2013

Time: 11:00 AM.

CAUSE LIST-I

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1311852	259933	M/S. SUSHIL TRADERS. V/S. SHRI. ZUBIN KUMAR	M/S. TRADE MARKS CO. V/S. SHRI. ZUBIN KUMAR. (HEARING ON TM-5)
2	773916	162026	M/S. PESHAWAR SOAP & CHEMICALS LIMITED. V/S. M/S. HINDUSTAN LEVER LTD.	H.P. SINGH ADVOCATE. V/S. M/S. ANAND & ANAND.

Name of Hearing Officer

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SHRI. G.L VERMA
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CAUSE LIST-II

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	1556990	738064	M/S HARI RAM & SONS PAPAD, 362/145, DARIYABAD JOGIGHAT, ALLAHABAD-211001 v/s M/S HARISONS (INDIA) PRODUCTS, 38, BHARTI BHAWAN ROAD (LOKNATH), ALLAHABAD-211003 (UP)	SHRI PRADEEP KUMAR MISHRA, ADOVCATE 64, RAM NAGAR CO-OPERATIVE HOUSING SOCIETY, RAMPURAM, P.A.C. ROAD, KANPUR-208013 (UP) V/S DELHI REGISTRATION SERVICE 52, SUKHDEV VIHAR, MATHURA ROAD, NEW DELHI-110025 (Hearing on TM-16)
2	1556990	738065	M/S HARI RAM & SONS PAPAD, 362/145, DARIYABAD JOGIGHAT, ALLAHABAD-211001 v/s M/S HARIRM & SONS , 16, LOKNATH, ALLAHABAD-211003 (UP)	SHRI PRADEEP KUMAR MISHRA, ADOVCATE 64, RAM NAGAR CO-OPERATIVE HOUSING SOCIETY, RAMPURAM, P.A.C. ROAD, KANPUR-208013 (UP) V/S DELHI REGISTRATION SERVICE 85/86, GADODIA MARKET, KAHRI BAOLI, DELHI-110006 (Hearing on TM-16)
3	1596035	756617	AUDI AG, (Proprietor) 85045 Ingolstadt, Germany v/s AVON CYCLES LTD (Opponent) G.T.ROAD,LUDHIANA	REMFY & SAGAR (Agent) MILLENIUM PLAZA, SECTOR 27, GURGAON- 122002. V/S MADAMSER & CO. (Agent) FLAT NO. E (GF), SAGAR APTS., 6, TILAK MARG, NEW DELHI- 110001. (Hearing on withdrawal request)



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1	828516	256390	SUSHIL KUMAR (Proprietor) 2072/2, CHAH INDARA, SONA BAZAR, BHAGIRATH PALACE, DELHI - 110 006. v/s SHELL BRANDS INTERNATIONAL AG (Opponent) BAARERMATTE BAAR 6340, SWITZERLAND	RAJ TRADE MARK CO. (Agent) B-3/1, RAJ TRADE MARK CO., RANA PARTAP BAGH, DELHI- 110007. AND RANJAN NARULA ASSOCIATES (Agent) THE VATIKA TRIANGLE 6TH FOOR, SUSHANT LOK A-BLOCK ,PHASE-1 GURGAON-122002, HARYANA (Hearing on withdrawal request)
2	1129315	174470	RADHA KUMARI THUKRAL (Proprietor) 4989/12 PHATAK BADAL BEG, HAUZ QAZI DELHI-6 V/S DAIMLERCHRYSLER CORPORATION (Opponent) 1000 CHRYSLER DRIVE, CITY OF AUBURN HILLS, STATE OF MICHIGAN 48326, USA	VIPAN JAIN. (Agent) T-2475, 2ND FLOOR, SUBHASH NAGAR, OPP. GALI NO. 8, NAIWALA, KAROL BAGH NEW DELHI- 110005. AND LALL LAHIRI & SALHOTRA (Agent) PLOT NO. B-28, SECTOR-32, INSTITUTIONAL AREA, GURGAON-122 001 (HARYANA). (Hearing on TM-6)



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Name of Hearing Officer : **DR. B.C. RATHORE**
(DEPUTY REGISTRAR)

Date:01 /07/2013

Time: 11:00 AM.

CAUSE LIST

S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1	602681	DEL-T-2279/57314	M/S. VEER SWADESHI MAUFACTURING CO. V/S. M/S. PRAMOD POHA MILL.	M/S. INDIAN TRADE MARK CO. V/S. M/S. PRAMOD POHA MILL.
2	709322	165874	SHRI. KEWAL KRISHAN KUMAR. V/S. M/S. SHAKTHI SAGARS LTD.	M/S. WORLDWIDE REGISTRATION BUREAU. V/S. M/S. MOHAN ASSOCIATES.
3	802171	143862	M/S. MINNESOTA MINING & MANUFACTURING CO. V/S. M/S. PRINCEP PHARMACEUITICALS PVT LTD.	M/S. REMFRY & SAGAR. V/S. M/S. KRISHNA & SAURASTRI
4	613471	DEL-T-3709	M/S. SATISH CHANDRA V/S. M/S. VIJAY CHEMICALS.	M/S. TAJ TRADE MARK PVT LTD. V/S. M/S. SURESH & CO.
5	855791	176547	M/S. SAMUNDER GARMENTS. V/S. M/S. SAREEN SPROTS	M/S. MAHTA & CO. V/S M/S. MANGLA REGISTRATION



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DR. B.C. RATHORE

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S.No	APPLICATION NO.	OPPOSITION NO.	NAME OF PARTIES	NAME OF REPRESENTATIVE
1.	857567	142161	M/S. LOCUS PHARMA (INDIA). V/S. CENTAUR DRUG HOUSE PVT LTD.	M/S. MAHTTA & CO. V/S. M/S. ASIAN PATENT BUREAU
2	582501	DEL-T- 1633/54971	M/S. KOCHAR BROTHERS RICE MILLS. V/S. M/S. R.T. INTERNATIONAL	M/S. GROVER & ASSOCIATES. V/S. M/S. R.T. INTERNATIONAL
3	855761	163925	M/S. POLY MEDICURE LTD. V/S. M/S. EASTER MEDIKIT LTD.	M/S. VUTTS & ASSOCIATES,LLP V/S. M/S. MADAMSER & CO.
4	882689	T-4801/95625	M/S. HANUMAN FOOD PRODUCTS. V/S. M/S. KANAHAYA LAL SATISH KUMAR.	SHRI P.K. ARORA (ADV). V/S. M/S. ARORA REGISTRATION SERVICE.
5	541035	T-392	M/S. ASAM TEA STORE. V/S. M/S. DARSHANLAL ANANDPARAKASH & SONS PVT LTD.	M/S. TRADE MARK REGN SERVICE. V/S. M/S. TRADE MARK REGN BUREAU.



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1	1357188	234661	KAMAL KISHORE MEHR (Proprietor) BAZAR SABUNIAN, NEAR SHASTRI MARKET, AMRITSAR-143006. v/s BHARAT INDUSTRIAL CORPORATION (Opponent)BHARAT MANSION 341/35, FIRST CROSS, DAYANANDNAGAR, SRIRAMPURAM, BANGALORE-560 021	ARORA REGISTRATION SERVICE. (Agent) 1158, BAZAR KANAK MANDI, AMRITSAR - 143 006, PUNJAB. AND FATEHCHAND C. SHAH & CO. (Agent) "A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002". (MISC. HEARING)